

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 40 OF 2019 IN**  
**DFR NO. 3542 OF 2018**

**Dated: 28<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Hindustan Petroleum Corporation Limited** .... **Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : -

**ORDER**

Respondent Nos. 1 and 2, though served, are unrepresented.

To give one more opportunity to the Respondent Nos. 1 and 2, list the matter on **13.03.2019** to enable them to appear before this Tribunal personally or through their counsel in the instant case.

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/kt*

**(Justice N.K. Patil)**  
**Judicial Member**